

the Railways for transport of salt from Gujarat in a year;

(b) the number of wagons made available so far in this year;

(c) whether the Railways have held discussions with the salt Industries of Gujarat to meet their demands; and

(d) the measures being taken to make available adequate number of wagons?

THE MINISTER OF STATE IN THE DEPARTMENT OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) Total demand for loading of salt from Gujarat was 91949 wagons in terms of BG 4 wheelers) during the period from January to October'85.

(b) 69974 wagons i.e. 76% of demand were loaded from Gujarat during the same period.

(c) Yes, Sir.

(d) Supply of wagons has been stepped up. Transport of salt by rail from Gujarat increased by 4.2% during January to October'85 as compared to the corresponding period of last year.

Steps To Eradicate Naru Disease

2740. SHRI VISHNU MODI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that 'Naru' disease is still a challenge for doctors in many States of the country;

(b) if so, whether Government have conducted any survey in regard to this disease;

(c) if so, the State-wise details thereof; and

(d) the concrete steps taken by Government to eradicate this disease?

THE DEPUTY MINISTER IN THE DEPARTMENT OF FAMILY WELFARE (SHRI S. KRISHNA KUMAR) (a), (b), (c) & (d) According to the surveys conducted

so far 'Naru' Disease (otherwise known as 'Guinea Worm Disease) is endemic in Rajasthan, Madhya Pradesh, Karnataka, Andhra Pradesh, Maharashtra and Gujarat. As per the active case searches conducted in all villages of the affected districts in these States, the number of cases during 1984 in these states is as follows:—

Name of State	No. of cases
Andhaa Pradesh	4413
Gujarat	1310
Karnataka	5422
Madhya Pradesh	10447
Maharashtra	36 41
Rajasthan	55210

Guinea Worm Eradication Programme is being implemented in the endemic states to eradicate this disease. Besides following measures are also being taken in this regard.

- (i) Provision of safe water supply to affected villages through rural water supply departments on priority basis.
- (ii) Chemical treatment of unsafe water sources with temephos 50% EC.
- (iii) Treatment of cases.
- (iv) Training and Health Education.

Alleged Corruption in the Issue of National Permits of Trucks

2741. SHRIMATI PATEL RAMABEN RAMJIBHAI MAVANI: Will the Minister of TRANSPORT be pleased to state:

(a) whether attention of Government has been drawn to the malpractice and corruption prevailing in the issue of the National permits of Trucks;

(b) whether Government and Auth-

orities concerned have received complaints in this regard between 1 January, 1985 and 30 October, 1985 from (i) various organisations (ii) Public and Individuals and (iii) Members of Parliament and other VIPs; and

(c) if so, the details thereof, the action taken on the same and the outcome thereof ?

THE MINISTER OF TRANSPORT (SHRI BANSI LAL) : (a), (b) & (c) Keeping in view the general complaints about the system of grant of national permits for trucks, the matter has been deliberated in the recent meeting of the Transport Development Council on 17th & 18th October, 1985. The Council has recommended removal of quota restrictions to ensure easy availability of national permits to the eligible applicants. The recommendation has been accepted and the necessary steps have been initiated for implimenting the decision.

Schemes for Waterways in Narmada River

2742. **SHRIMATI PATEL RAMABEN RAMJIBHAI MAVANI :** Will the Minister of TRANSPORT be pleased to state :

(a) whether there are any schemes in the Seventh Plan for developing Waterways in the Narmada river ; and

(b) if so, the details thereof ?

THE MINISTER OF TRANSPORT (SHRI BANSI LAL) : (a) No, Sir.

(b) Does not arise.

Work Done on Narmada Irrigation Project

2743. **SHRIMATI PATEL RAMABEN RAMJIBHAI MAVANI :** Will the Minister of WATER RESOURCES be pleased to state :

(a) the progress of work done on Narmada Irrigation Project in terms of costs and construction ;

(b) whether dues to be paid by the Governments of Maharashtra, Gujarat and Rajasthan have been recovered ; and

(c) if so, the details thereof ?

THE MINISTER OF WATER RESOURCES (SHRI B. SHANKARANAND) : (a) An expenditure of Rs. 287 crores has been incurred on the Narmada Irrigation Project in Gujarat (Sardar Sarovar Project) upto September, 1985. Works of river-diversion, faultzone concreting and excavation of main dam seat are completed. Works of treatment of weak layers, grouting work, construction of left blocks from 1 to 10, rockfill dam and main canal works between km. 0 to km. 21 are under progress. Work of the rockfill dam is expected to be completed during the year 1985-86.

(b) & (c) The details of amount due and received from Madhya Pradesh, Maharashtra and Rajasthan are as under :

(Rs. in Crores)

	Madhya Pradesh	Maharashtra	Rajasthan
Share for the period upto March, 1985.	57.30	27.15	11.01
Amount received to end of October, 1985.	44.68	31.43	Nil
Balance Amount yet to be received.	12.62	Balance Nil +4.28 (towards 1985-86 expenditure)	11.01